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Title: Election of Two members from Lok Sabha to the National Institute of Mental Health and Neuro-Sciences (NIMHANS), Bangalore.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI SANTOSH CHOWDHARY): On behalf of my senior colleague, Shri Ghulam Nabi Azad, I beg to move the following :

"That in pursuance of Section 5(1)(l) of the National Institute of Mental Health and Neuro-Sciences, Bangalore Act, 2012, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as Members of National Institute of Mental Health and Neuro-Sciences, Bangalore, subject to the provisions of the Act."

MADAM SPEAKER: The question is:

"That in pursuance of Section 5(1)(l) of the National Institute of Mental Health and Neuro-Sciences, Bangalore Act, 2012, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as Members of National Institute of Mental Health and Neuro-Sciences, Bangalore, subject to the provisions of the Act."

*The motion was adopted.*

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*...(Interruptions)*